

National Company Law Tribunal

Allahabad Bench

CP NO.(IB)118/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

NAME OF THE COMPANY: *Dasa Prakash Hotels & Resorts Pvt. Ltd. v/s M/s Kumar Ashiyana*
- Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: *U/S 9 of Insolvency & Bankruptcy Code.*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

CP NO.(IB)118/ALD/2017

This petition is rejected at threshold being not maintainable U/s 9 of the I & B Code and accordingly disposed of. However, it is to be made clear that the above order will not be a rider in filing fresh petition under appropriate provision of I & B Code or under any of applicable provision of law.

Sd

Dated:28.02.2018

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)